

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

Item No.211 - CP(IB)/60(AHM)2021  
Item No.212 – IA 817 of 2021

**Proceedings under Section 95(1) IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Pravin Kumar Tayal  
(Personal Guarantor)

.....Respondent

**Order delivered on: 30/01/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pratik Thakkar, Adv.

For the Respondent : Mr. Harmish Shah, Adv.

For the RP : Mr. Nandish Chudgar, Adv.

**ORDER**

**CP(IB) 60 of 2021 IA 817 of 2021**

Transfer order to court 1 is not yet received, hence, matter stands adjourned to 15.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**